

Original Application No. 574 of 2002

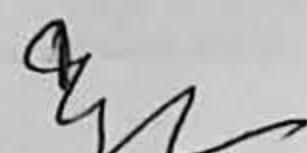
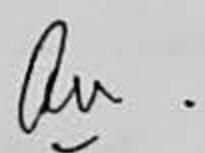
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10.07.2008

Hon'ble Mr. Justice A.K. Yog, J.M.

Hon'ble Mr. K.S. Menon, A.M.

List revised. None present from either side. The Court Officer informed that no Counter Affidavit has been filed in spite of stop order dated 12.03.2003. It is also seen that O.A. has not been admitted as yet.

On 18.09.2002 when the case was taken up, none appeared on behalf of the applicant. On 19.12.2002 the case was adjourned on the request made by Sri S.K. Mishra, Advocate for the applicant. On 06.02.2003 the case was passed over on the illness slip of Sri S.K. Mishra, Advocate. On 08.05.2003, again none appeared on behalf of the applicant. Further on 11.07.2003 the case was passed over on the illness slip of Sri S.K. Mishra, Advocate. According to note of registry date 14.08.2003, no C.A. and R.A. have been filed. Apparently applicant does not appear to be interested in prosecuting the matter. It is accordingly dismissed in default.


A.M.
J.M.

/M.M/

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